

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.42(18)-HC/2023/1306

Dated, Agartala, the 7th February, 2023

**ORDER**

Pursuant to the judgment dated 15.12.2022 passed by Hon'ble the Supreme Court of India in Civil Appeal No. 9322/2022 arising out of Special Leave Petition (c) No. 32448 of 2018 (**Gohar Mohammed Versus Uttar Pradesh State Road Transport Corporation & Others**) the following **Distribution Memo** is prepared and published attaching the Police Stations (**in column-3 of the table below**) with the respective Motor Accident Claim Tribunals (**in column-2 of the table below**) functioning in our State for compliance of the Rules of Motor Vehicles Act, as amended by Motor Vehicles Amendment Rules, 2022.

This Order shall come into force with immediate effect.

**DISTRIBUTION MEMO**

**Table**

<b>Sl. No.</b>	<b>Name of the MAC Tribunal</b>	<b>Police Station attached</b>
1.	MAC Tribunal (District & Sessions Judge, South Tripura, Belonia)	1. Belonia PS. 2. P.R. Bari PS. 3. Santir Bazar PS. 4. Bhaikhora PS.
2	MAC Tribunal (Additional District & Sessions Judge, Sabroom, South Tripura)	1. Manu Bazar, PS. 2. Sabroom PS.
3	MAC Tribunal-1 (District & Sessions Judge, Court No. 1, West Tripura, Agartala)	1. Airport PS 2. Amtali PS 3. Budhjung Nagar PS 4. CityControl(Agartala)
4	MAC Tribunal-2 (Additional District & Sessions Judge, Court No. 2, West Tripura, Agartala)	5. East Agartala PS 6. Jirania Police Station 7. Lefunga Police Station 8. Mandai Police Station
5	MAC Tribunal-3 (Additional District & Sessions Judge, Court No. 4, West Tripura, Agartala)	9. Radhapur Police Station 10. Ranir Bazar PS 11. Sidhai Police Station 12. Srinagar Police Station
6	MAC Tribunal-4 (Additional District & Sessions Judge, Court No. 5, West Tripura, Agartala)	13. West Agartala PS 14. West Agartala Women PS

		15. East Agartala Women PS 16. New Capital Complex PS 17. A.D. Nagar PS
7	MAC Tribunal-1 (District & Sessions Judge, Gomati District, Udaipur)	1. R.K. Pur PS 2. R.K. Pur Women PS 3. Kakraban PS
8	MAC Tribunal-2 (Additional District & Sessions Judge, Gomati District, Udaipur)	4. Killa PS 5. Birganj PS 6. Taidu 7. Ompi 8. Shilachari PS 9. Karbook PS 10. Nutan Bazar PS
9	MAC Tribunal-1 (District & Sessions Judge, North Tripura, Dharmanagar)	1. Churai Bari 2. Damcharra 3. Dharmanagar
10	MAC Tribunal-2 (Additional District & Sessions Judge, North Tripura, Dharmanagar)	4. Kanchanpur 5. Panisagar 6. Vangmun 7. Kadamtala PS 8. Anandabazar 9. Dharmanagar Women PS
11	MAC Tribunal-1 (District & Sessions Judge, Knowai)	1. Khowai PS 2. Champahaur PS
12	MAC Tribunal-2 (Additional District & Sessions Judge, Knowai)	3. Kalyanpur PS 4. Teliamura PS 5. Mungiakami PS 6. Khowai Women PS
13	MAC Tribunal (District & Sessions Judge, Sepahijala, Sonamura)	1. Sonamura PS 2. Jatrapur PS 3. Melagarh PS 4. Kalamchera PS
14	MAC Tribunal (Additional District & Sessions Judge, Bishalgarh, Sepahijala)	1. Bishalgarh PS 2. Bishalgarh Women PS 3. Madhupur PS 4. Bishramganj PS 5. Jampuijala PS 6. Takarjala PS
15	MAC Tribunal-1 (District & Sessions Judge, Dhalai District, Ambassa)	1. Ambassa PS 2. Ganganagar PS 3. Ganda Twisa PS 4. Raishya Bari PS
16	MAC Tribunal-2 (Additional District & Sessions Judge, Dhalai District, Ambassa)	5. Nepal Tilla PS 6. Dhuma Charra PS 7. Manu PS 8. Chailengta PS 9. Manikpur PS

		10. Chawmanu PS
17	MAC Tribunal (Additional District & Sessions Judge, Kamalpur, Dhalai District)	1. Kamalpur PS 2. Salema PS 3. Kachu Charra PS
18	MAC Tribunal-1 (District & Sessions Judge, Unakoti District, Kailasahar)	1. Kailasahar PS 2. Fatikroy PS 3. Pecharthal PS
19	MAC Tribunal-2 (Additional District & Sessions Judge, Unakoti District, Kailasahar)	4. Irani PS 5. Kumarghat PS

By order,

**(S. Bhattacharjee)**  
**REGISTRAR(JUDICIAL)**

**No.F.42(18)-HC/2023/1307-1322**

**Dated 7th February, 2023**

**Copy to:-**

01. The Secretary General, Supreme Court of India, New Delhi.
02. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
05. The Registrar (Vigilance), High Court of Tripura, Agartala;
06. The District & Sessions Judge, Dhalai District, Ambassa/ West Tripura District, Agartala/ Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailasahar/ Gomati District, Udaipur for information and compliance. They are requested to circulate the same amongst all the Judicial Officers including Member, Motor Accident Claims Tribunal (MACT) under their respective judgeship for information and/ or compliance;
07. The Registrar (Judicial), High Court of Tripura, Agartala;
08. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. All the Deputy Registrars, High Court of Tripura, Agartala;
11. The Chief Librarian, High Court of Tripura, Agartala;
12. All the Assistant Registrars, High Court of Tripura, Agartala;
13. All the Officer-in-charge of Police Station.
14. The System Analyst/ the Computer Programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
15. All the Superintendents (Bench Section), High Court of Tripura, Agartala;
16. Order File.

**Registrar (JUDICIAL)**